

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

C.P. (IB)/4603(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.02.2024**

NAME OF THE PARTIES : **Punajb National Bank**
Vs
Vadraj Cement Ltd

For FC : Adv. Shyamdhar Upadhay.

For CD : None present.

Section 7 of IBC

ORDER

1. It is brought to the notice that the CD is already undergoing CIRP before this Bench in another CP bearing No. 3528/2018 *vide* admission order dated **02.02.2024**.
2. In view of the above admission order, the present **CP becomes infructuous and is thus disposed of** granting liberty to the FC to put forth their claim before the IRP.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//